


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-06//04/2017

NOTICE


All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 06/04/2017 stands adjourned and the next date of hearing will be notified in due course along with the adjournment notice.

By order


Technical Officer
SM

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/ Dy.Registrars/AssistantRegistrars/Technical Officer
3. Bar Association /CDR/SDRS.
4. Notice Board/website
5. Guard file


Technical Officer
(SM)